

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No. 133 - IA/489(AHM)2023  
ITEM No. 134 - IA/572(AHM)2021  
In  
**CP(IB) 401 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Oriental Bank of Commerce  
V/s  
Bajrang Cotgin Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the Respondent : Ms. Ina Jagad, Adv.

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 12.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj